

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 207
(IB)-1116(ND)2019
Intervention Petition-18/2022

IN THE MATTER OF:
Brigadier Rajeev Varma And Anr. ... **Applicant**

Versus

M/s TGB Reality Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 27.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)


SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Dushyant Yadav
For the Respondent : Mr. Jaspreet Singh
For Home Buyer : Mr. Munish Dhawan

ORDER

IB-1116/ND/2019 : Respondent has been proceeded ex-parte vide order
11.08.22. List the matter for arguments on 18.11.2022.


(L.N. GUPTA)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)